

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13953/2009

(From the judgement and order dated 26/03/2009 in WP No. 8746/2008
of The HIGH COURT OF DELHI AT N. DELHI)

INDIAN DRUGS & PHARMACEUTICAL LTD. Petitioner(s)

VERSUS

FAMY CARE & ORS. Respondent(s)

Date: 19/4/2010 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Ms. Meera Mathur, Adv.

For Respondent(s) Mr. Prag P.Tripathi, ASG
Mr. D.S. Mahra, Adv.

Mr. Abhimanyu Mahajan, Adv. (mentioned by)
Mrs. Shally Bhasin Maheshwari, Adv.

UPON being mentioned the Court made the following
O R D E R

List this matter next week for further directions
before a Bench of Hon'ble Mr. Justice V.S. Sirpurkar and
Hon'ble Mr. Justice Deepak Verma.

(Shashi Sareen)
Court Master

(Shashi Bala Vij)
Court Master